

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART I,
SECTION I, DATED THE 27th DECEMBER, 2021]

LOK SABHA SECRETARIAT
(TABLE OFFICE)

PARLIAMENT HOUSE,
NEW DELHI-110001.

27 December, 2021
Pausha 6, 1943 (Saka)

NOTIFICATION

No. 37/1/(VII)/2021/T. The following order by the President dated the 24th December, 2021 is published for general information:-

“In exercise of the powers conferred upon me by sub-clause (a) of clause (2) of article 85 of the Constitution, I hereby prorogue the Lok Sabha.

December 24, 2021

Ram Nath Kovind,
PRESIDENT”

UTPAL KUMAR SINGH
SECRETARY GENERAL

No. 37/1/(VII)/2021/T

27 December, 2021
Pausha 6, 1943 (Saka)

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pef.
27.12.2021
(P. C. TRIPATHY)
JOINT SECRETARY